

#### **Proposal regarding funding in SSA**

2660. SHRI P. RAJEEV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) what is the present pattern of funding by the Centre to the States under the Sarva Shiksha Abhiyan (SSA);
- (b) whether there is any proposal to change the existing pattern of funding;
- (c) whether any proposal has been made by the State Government of Kerala to change the existing pattern of funding; and
- (d) if so, whether any decision has been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The funding pattern prescribed for implementation of Sarva Shiksha Abhiyan (SSA) between Central Government and States/UTs in the XIth Plan (2007-2012) is (i) 65:35 in the first two year of the Plan, (ii) 60:40 in the third year of the Plan, (iii) 55:45 in the fourth year and (iv) 50:50 thereafter. The funding pattern for North Eastern States is 90:10 with the Central, share sourced from the 10% earmarked funds for the NE States in the SSA's Central Budget.

(b) and (c) No, Sir.

(d) Does not arise.

#### **Plan share between Centre and the State Governments**

†2661. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government makes the allocation for Centrally sponsored plans and planned works between Centre and States proportionately;
- (b) if so, the details of schemes that are hundred per cent Centrally sponsored and the schemes where proportionate expenditure was incurred by State Governments and the details of their proportionate shares in them during Tenth Five Year Plan period, Scheme-wise;
- (c) whether State's share has been decreased or increased by making changes in the pattern of State's proportionate share in them during Eleventh Five Year Plan;
- (d) if so, the details thereof; and
- (e) whether the implementation of programmes will be adversely affected with the increase in proportionate share of State Government?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (e) Allocations for Plan Schemes are made by Planning Commission to the Union Ministries which include provision for Centrally Sponsored Schemes.

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†Original notice of the question was received in Hindi.